

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 246/MP/2018

Subject : In the matter of declaration and consequent direction for determination of transmission charges for the 220 kV D/C Bhilangana-III Ghansali line in terms of the order dated 10.5.2018 passed by the Hon'ble Supreme Court in Civil Appeals No. 2368-70 of 2015.

Petitioner : Bhilangana Hydro Power Limited (BHPL)

Respondents : Power Transmission Corporation of Uttarakhand Limited (PTCUL) and Ors.

Date of Hearing : 21.1.2020

Coram : Shri P. K. Pujari, Chairperson
Shri I.S. Jha, Member

Parties present : Shri Sanjay Sen, Sr. Advocate, BHPL
Ms. Shikha Ohri, Advocate, BHPL
Shri Matrugupta Mishra, Advocate, BHPL
Ms. Pratiksha Chaturvedi, Advocate, BHPL
Shri N. Dave, BHPL
Shri Ananya Goswami, BHPL
Shri Sitesh Mukherjee, Advocate, PTCUL
Shri Aryaman Saxena, Advocate, PTCUL
Ms. Harneet Kaur, Advocate, PTCUL
Ms. Kavita Parihar, NRLDC
Shri Prashant Garg, NRLDC

Record of Proceedings

Learned senior counsel for the Petitioner submitted that since the Petitioner was supplying power from Bhilangana III Project outside the State of Uttarakhand through Tata Power Trading Company Limited (TPTCL), TPTCL is also a necessary party to the Petition. Accordingly, learned senior counsel sought permission to implead TPTCL as a party to the Petition. Request was allowed by the Commission.

2. The Commission directed the Petitioner to implead TPTCL as a party to the Petition and file revised memo of parties on or before 30.1.2020.

3. The Commission directed the Petitioner to serve copy of the Petition on the Respondents including TPTCL. The Respondents, including TPTCL, were directed to file their replies by 14.2.2020 with an advance copy to the Petitioner, who may file its



rejoinder, if any, by 21.2.2020. The Commission directed that due date of filing reply and rejoinder should be strictly complied with.

4. The Petition shall be listed for hearing in due course for which separate notices will be issued.

By order of the Commission

**Sd/-
(T.D. Pant)
Deputy Chief (Legal)**

